

[Sh. P. Namgyal]

Port Trust for the year 1987-88. [Placed in Library. See No. LT-7555/89]

- (10) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-7553 to 7555/89]
- (11) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-7556/89]

12.04 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Industrial Security Force (Amendment) Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 14th March, 1989."
- (ii) "In accordance with the provisions of Rule 111 of the Rules of

procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 14th March, 1989."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY GENERAL: Sir, I lay on the Table the following Bills, as passed by Rajya Sabha:—

- (1) The Central Industrial Security Force (Amendment) Bill, 1989.
- (2) The Beedi and Cigar Workers (Conditions of Employment) Amendment Bill, 1989.

12.4 1/2 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Statement showing action taken by Government on recommendations contained in 34th Report

SHRI GANGA RAM (Firozabad): I beg to lay on the Table a Statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Thirty-fourth Report (Eighth Lok Sabha) on Working of Integrated Tribal Development projects in the State of Himachal Pradesh.